

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 26 of 2011, 14 of 2011, 27 of 2011
& I.A. No. 42 of 2011**

Dated: 10th January, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Appeal No. 26 of 2011

Bihar State Electricity Board ... Appellant (s)

Versus

Bihar Electricity Regulatory Commission Respondent (s)

Appeal No. 14 of 2011

Bihar Industries AssociationAppellant (s)

Versus

Bihar Electricity Regulatory Commission Respondent (s)

**Appeal No. 27 of 2011 &
IA No. 42 of 2011**

Kalyanpur Cement Limited Appellant (s)

Versus

**Bihar Electricity Regulatory
Commission & Ors. Respondent (s)**

Contd....P1/-

Counsel for the Appellant (s) :
(In Appeal No. 26 of 2011) Mr. Kailash Vasudev
Mr. Mohit Kr. Shah
Ms. Shilpi Shah

(In Appeal No. 14 of 2011) None
(In Appeal No. 27 of 2011) Mr. Amit Kapur
Mr. Apoorva Misra

Counsel for the Respondent (s) :
(In Appeal No. 26 of 2011) Mr. Apoorva Misra for R-2
Mr. Santosh Mishra for R-27
Mr. S. Haque for BERC

(In Appeal Nos. 14 of 2011 &
27 of 2011) Mr. Kailash Vasdev
Mr. Mohit Kr. Shah
Ms. Shilpi Shah
Mr. S. Haque for BERC

ORDER

Heard learned counsel for the appellant in Appeal No. 27 of 2011. We have also heard learned counsel for the respondent no.2 in Appeal No. 26 of 2011. He wants to continue his submissions.

Post the matter for further hearing on **11th January, 2012 at 2.30 p.m.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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